



MEDIATION CENTRE

Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

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Cause List Date 06-09-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil First Appeal No. 252/01 Raghunath Vs. Smt. Kesar	Nitin Jain	Satish Chandra Purohit
2	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil Misc. Appeal No. 3645/16 & 4013/16 Laxmi Narayan vs. Virendra Kumar	Paker Farooq S.C. Gupta	M.M. Ranjan Deepak Sharma
3	Sh. J.D. Sharma, RHJS (Retd.)	S.B. Civil Misc. Appeal No. 2343/15 Thakur Sh. Govind Dev Ji Vs. Najmuddin	Rajneesh Gupta	D.K Dixit
4	Sh. G.P. Pandey, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 790/05 Basant Kumar Jha Vs. Smt. Mitlesh Jha	Divesh Sharma	Shashikant Saini
5	Sh. D.S. Vashishtha, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2503/15 Smt. Manju Devi vs. Shankar Lal	H. R. Kumawat	Mahendra Kumar Sahu
6	Smt. Madhuri Singh, Advocate	S.B. Cr. Misc. Bail Application No. 6387/16 Naresh Haswani Vs. State	A.K. Khan	Samarth Sharma
7	Smt. Madhuri Singh, Advocate	D.B. Civil Misc. Appeal No. 2515/14 Sanju Kanwar Vs. Govind Singh	Vijay Yadav	Ashwin Garg
8	Sh. Sudesh Bansal, Advocate	S.B. Civil Writ Petition No. 112/08 & 1549/98 Mangu Singh Vs. Judge, Industrail Tribunal	Babu Lal Gupta	R.K. Sharma
9	Sh. Sudesh Bansal, Advocate	S.B. Civil First Appeal No. 275/10 UOI Vs. Aishwarya Mahajan	Shailesh Prakash Sharma & Nikhil Simlot	S.S. Hora
10	Ms. Anita Agarwal, Advocate	D.B. Civil Misc. Appeal No. 3673/15 & 1659/15 Naresh Yadav Vs. Sulekha	Dinesh Sharma	Mohit Gupta

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anutosh Gupta) 03/9/16
Deputy Secretary
(Action Plan & ADR)

"Help The Needy - Timely Help May Create History"